

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

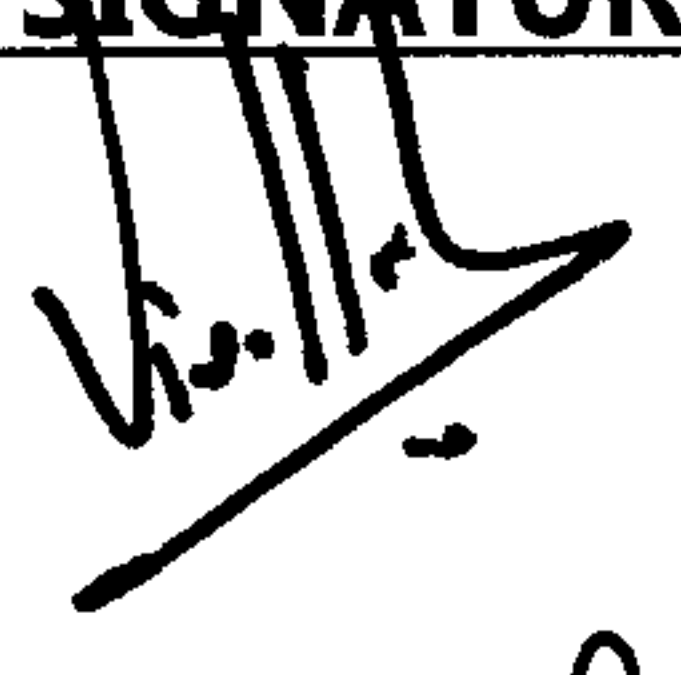
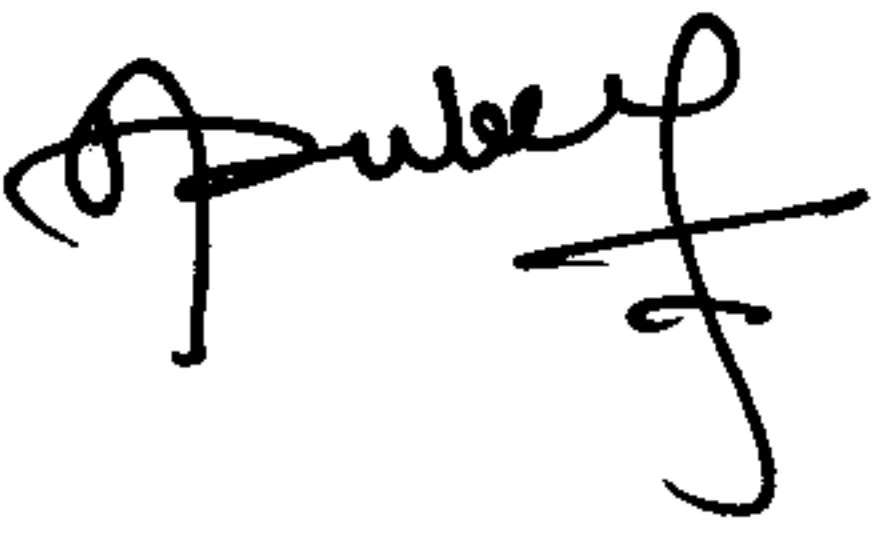
(MP) CP 1 of 2019/NCLT/AHM/2019

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2020**

Name of the Company: Peoples International & Services Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: Section 90(7) of Co. Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hamesh Naidu Vivek H. Shah	} Advocate	} Respondent	} 
2.	ANKIT DUBEY	- Advocate	Petitioner	

ORDER

The Parties are represented through their respective Counsel(s).

On the request of Learned Counsels of both the side's, the matter is adjourned.

List the matter on 14.02.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 10th day of January, 2020.